

**Government of Jammu and Kashmir**  
**Department of Law, Justice, and Parliamentary Affairs.**  
**Civil Secretariat, Jammu/ Srinagar**


**Subject: Implementation of Ease of Doing Business (EoDB) Reforms under the Business Reform Action Plan (BRAP) in all the Urban areas of UT of J&K.**

**CIRCULAR**

In order to ensure successful compliance of the Business and Citizens Reform Action Plan (BRAP-2022) circulated by the Department for Promotion of Industry and Internal Trade (DPIIT), Ministry of Commerce & Industry, Government of India, the Department of Law, Justice and Parliamentary Affairs, Union Territory of Jammu and Kashmir has taken several initiatives under Minimizing Regulatory Compliance Burden (MRCB), Ease of Doing Business (EoDB) with G2B interface and Ease of Living (EoL) with G2C interface in Jammu and Kashmir.

As a major initiative to address the prime need of businesses and citizens in this age of e-governance, the Department of Law, Justice, and Parliamentary Affairs in consultation with High Court of Jammu and Kashmir and Ladakh has designed and developed an online system of Paper-Less Courts and management of commercial disputes on the portal <https://jkhighcourt.nic.in> is on-boarded/interlinked on Jammu and Kashmir Single Window System (<https://singlewindow.jk.gov.in/>) for ease of access under the mandate of Business Reform Action Plan with the following functionalities:

- i. e-filing for commercial disputes in Commercial courts;
- ii. Issuance of e-summons for commercial disputes in Commercial courts;
- iii. Publishing of e-cause lists for commercial disputes in Commercial courts;
- iv. e-payment of court fees and process fees for Commercial disputes in Commercial courts; and
- v. Digitally signed certificate of court orders.

  
**Assistant Legal Remembrancer**  
31-10-22 Dated: 31-10-2022

No. Law-Jud/ 26/2021-10.

Copy to the:

1. Principal Secretary to the Government, Industries & Commerce Department.
2. Registrar General High Court of Jammu and Kashmir at Srinagar.
3. Joint Secretary, DPIIT, MoCI
4. Director, Industries & Commerce Jammu.
5. Managing Director, SICOP
6. Private Secretary to Chief Secretary, J&K for information of the Chief Secretary.
7. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.

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*Neeraj*